

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 05 /UHC/Admin.A/2017

Dated: January 09, 2017.

Ms. Durga, Judicial Magistrate-II, Haldwani, District Nainital (under suspension), who is presently attached to District Court, Nainital is now attached to District Court, Almora, with immediate effect.

Further, District Judge, Almora is requested to provide official accommodation to Ms. Durga at Almora.

**By Order of the Court,**

Sd/-  
**(Narendra Dutt)**  
Registrar General.

No. 105 /XIII-b-1/Admin.A/2016

Dated: January 09, 2017.

Copy forwarded for information and necessary action to: -

1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand
5. District & Sessions Judge, Nainital and Almora.
6. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
7. All the Registrars of the Court.
8. P.P.S to Hon'ble the Chief Justice.
9. P.S/P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
10. P.S. to Registrar General.
11. Senior Treasury Officers Nainital and Almora.
12. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
13. Guard File / Assistant Concerned.

  
**Assistant Registrar**  
**Admin.A**